[Shri Satya Narayan Sinha.]

(3) Consideration and return following Bills, passed Lok Sabha: -

The Legal Tender (Inscribed Notes) Bill,

The Appropriation (No. 5) Bill, 1964,

The High Court Judges (Conditions of Service) Amendment Bill, 1964.

(4) Consideration and passing the following Bills, passed Lok Sabha: -

the People The Representation of (Amendment) Bill, 1964.

The Kerala State Legislature (Delegation of Powers) Bill, 1964.

- (5) Consideration and return of the Direct Taxes (Amendment) Bill, 1964, as passed by Lok Sabha.
- (6) Consideration and passing of the State Bank of India (Amendment) Bill, 1964, as passed by Lok Sabha.
- (7) Discussion on the Resolution approving the Proclamation issued by the President under Article 356 of the Constitution in relation to the State of Kerala on Wednesday, the 30th September, after, disposal of Questions.

RESOLUTION RE. APPOINTMENT OF A PARLIAMENTARY COMMITTEE TO ENQUIRE INTO AGRICULTURAL CO-OPERATIVES AND SUGGEST MEASURES FOR STRENGTHENING THEM—continued.

THE DEPUTY CHAIRMAN: Shri Varma, now you may take three more minutes and finish your speech.

श्री सी० एल० वर्माः में यह कह रहा या कि बोगस को-ग्रापरेंटिव सोसाइटीज क्यों बनती हैं जैसा कि मैंने पहले कहा

कि वें या तो इन्कम टैक्स इवेंड करने के लिये या लैंड सीलिंग से बचने के लिये या जो सब्सिडी मिलती है उसको हासिल करने के लिये बनती है। मैं समझता हूं कि यह सब्सिडी वाला सिस्टम जो है, यह बिलकुल गलत है, इससे न सोसाइटीज को फायदा होता है और न लोगों को फायदा होता है, बल्कि चन्द ग्रादमी इसका फायदा उठा करके श्रीर इसको इधर उधर करके खत्म कर देते हैं । इसके ग्रलावा ग्रगर किसी डेली-गेशन या किसी डेप्टेशन को दूसरे मल्कों में जाना हो, तो जब तक किसी सोसाइटी की नुमायन्दगी ग्रापके पास न हो, ग्रापका काम नहीं चल सकता है । इसलिये लोग कोई सोसाइटी बना लेते हैं और उसकी नुमाबन्दगी हासिल करके दूसरे मुल्को में चले जाते हैं श्रीर वहां सैर सपाटा करके वापस ग्रा जाते हैं। मैंने खुद देखा है कि एग्रीकल्चरल फार्मिंग के सिलसिले में बहुत से अमेरिका जाते हैं, लेकिन वहां से वापस था कर वे एग्रीकल्चर फार्मिग नहीं चलाते हैं । खद मेरी स्टेट से बहुत से गये श्रीर वापस आकर या तो कहीं नौकर हो गये हैं या अपने घर में ही उन्होंने कोई छोटा मोटा काम कर लिया है। इस तरह जिस काम के लिये उनको भेजा गया था, उससे न मुल्क का फायदा हुन्ना श्रीर न इलाके का फायदा हुआ।

आखिर में मेरा महज यह कहना है कि ग्रगर इस एक्ट में कुछ रहोबदल हो जाय, तो जो इस वक्त किमयां बतलाई जाती है को-ग्रापरेटिव सोसाइटियौ के ग्रन्दर, ये दूर हो जायेंगी और अगर हम चाहते हैं कि अच्छी कोग्रापरेटिव सोसाइटियां बनें भ्रौर वे ग्रपना काम अच्छी तरह से कर के मुल्क का फायदा कर सकें, तो इसके ग्रलावा भीर हमारे पास कोई चारा नहीं है।

THE DEPUTY CHAIRMAN: The House stands की वनती adjourned till 2.30 P.M.

one minute past one of the clock.

two of the clock. THE VICE-CHAIRMAN (SHRI M. P. EHAR-GAVA) in the Chair.

श्री गिरिराज किझोर कपुर (मध्य प्रदेश) र उपसभाव्यक्ष महोदय, मैं वैसे तो इस प्रस्ताव पर बोलने का कुछ इरादा नहीं रखता था, मगर हमारे कुछ मिलों ने जो बातें कहीं, तो मजबूरी से मुझे इस पर बोलने के लिए यहां पर खडा होना पडा।

सहकारिता शब्द बडा अच्छा है और सिद्धान्त भी बड़ा ग्रच्छा है कि सब को मिल-जुल कर काम करना चाहिए मगर देखने में क्या आता है। देश में जो बहत पढ़े-लिखे काबिल कहलाते हैं, जिनके बहत बड़े बड़े दल हैं, वे भी मिल कर काम नहीं कर रहे, प्रान्तों का हाल देखिये, वहां पर भी मिल कर काम नहीं हो रहा है और सेंटर का हाल देखिये तो यहां भी मिल कर काम नहां हो रहा है। तो फिर सहकारिता के नाम पर विशेषकर देश में सहकारी खेती करवाना धीर देश में ग्रन्न के संकट के होते हुए भी उसका खयाल न करना कहां तक उचित है। ग्रगर, उपसभाध्यक्ष महोदय, ग्राप इस पर खयाल करेंगे तो पायेंगे कि इस गलत नीति ने किसान के मन में एक शंका पैदा कर दी है कि इस जमीन पर आज नहीं तो कल, कल नहीं तो परसों मेरा हक नहीं रहने वाला है, यह मझ से छिनने वाली है, इस पर मेहनत क्यों करूं। इसका ग्रसर यह हुआ कि जब जमीन पर मेहनत हुई नहीं, तो उतनी अच्छी फसल जितनी कि मेहनत करके कोई दे सकता था, देश को मिली नहीं। फिर ग्राप यह देखें कि जो सोसाइटीज बनती हैं, वह किन श्रादमियों

हैं। क्या वह वाकई उन लोगों की बनती हैं; जिनको सोसाइटी की The House then adjourned for lunch at जिल्ला है ? अगर सरकार का सोसाइटी बनानी है, सहकारी खेती करनी है, तो लाखों एकड़ जमीन देश में ऐसी पड़ी हुई है जो कि बंजर है, उस पर वह सहकारी खेती करें The House reassembled after Lunch at half-past और उसके लिए लोगों की सोसाइटी बनाये। मगर जो अपनी जमीन को आज से नहीं, बहिन अपने दादा-परदादा के समय से प्यार करते चले आये हैं, जिन्होंने खन पसीना एक करके उसको सींचा है, उनसे तो न छिनें, जो देना न चाहें उनसे तो न लें; और जो देना चाहे. करना चाहें उनकी सोसाइटी बनायें--कहा तक इसके सिद्धान्तों पर ग्रमल हो रहा है. इस पर विचार करना चाहिए।

> दूसरी जो सबसे बड़ी गलती हो रही है वह ग्राप देखें। ग्राज देश में ग्रम कहां छिपा हुआ है ? अगर आप इन सहकारी संस्थाओं की तरफ ध्यान देंगे, तो मैं आपको बताऊंगा कि गांव गांव में क्या हो रहा है, गांव में लोगों को रूपया उधार दिलवाया जाता है। मान लीजिये कि एक किसान को सन १६६० में एक हजार रूपया दिलदाया गया खीर जब फसल ग्राती है तो उसके पास रूपया देने को नहीं होता, तो उसी गांव में कुछ सयाने ऐसे पैदा हो गये हैं, जो एक खास किस्म का लिबास पहनते हैं, एक खास किस्म का कपडा पहनते हैं, एक खास किस्म का नाम नेतागिरी का रखते हैं, वह लोग उससे कहते हैं कि झगर भाई रुपया नहीं दोगे, तो आगे तुमको रुपया उधार नहीं मिलेगा, इसलिये यह एक हजार क्पया हम तुमको देते हैं, हफ्ते डेढ़ हफ्ते में एक हजार की जगह डेढ़ हजार रूपया उसी बैंक से फिर कर्ज दिलवा देंगे मगर हो सी रुपया हम लेंगे. तो इस तरह से उस किसान को बह एक हजार रुपया देते हैं भीर टाइम पर उसे बैंक में जमा करवा देते हैं, उस टाइम पर यह मालम पड़ता है, कि इसने गल्ला बहत पैदा किया है और दिखाने के लिए गवर्नमेंट को गलत ग्रांकडे दिए जाते है कि इतना गल्ला

a Parliamentary Committee [श्री गिरिराज किशोर कपूर]

पैदाहुग्राहै। फिर जब उसको डेढ़ हजार **इ**पया मिलता है तो दो सी रुपया उनके पास चला जाता है, और तीन सौ रूपया उसके पास रह जाता है, जिससे वह ग्रपना ग्रीर कर्ज वगैरह ग्रदा करता है ग्रीर फिर ६ महीने के बाद वही हालत हो जाती है। ग्रगर घांकड़ों को ग्राप देखें तो सन् १६६० में जिन बोगों को एक हजार इपया दिलाया गया था उन्हों को ग्रधिकांशतः, ८० प्रतिशत उन्हीं लोगों को—-ग्राज पांच हजार ₹पया तक दिलवाया गया है और न वह पहले अपने घर से, अपनी कमाई से, अपनी खेती करके एक हजार रूपया जौटाए थे ग्रीर न ग्राज पांच हजार इपया वौटाने की सामर्थ्य रखते हैं, इस तरह से देश में दिन पर दिन गल्ले की समस्या बढती 👔 ई चली जा रही है।

हमारे एक मिन्न ने यहां पर कहा कि बह तो एक राजनैतिक स्टंट है, खास कर जनसंघ का उन्होंने नाम लिया, स्वतन्त्र पार्टी का भी लिया, लेकिन उसके बारे में तो मैं कुछ कहत। नहीं मगर उन्होंने जन संघ का भी नाम लिया कि ये लोग ग्रपना राजनैतिक उद्देश्य पूरा करने के लिये गांव के लोगों को भड़का रहे हैं कि सहकारी खेती में शरीक न हों; क्योंकि गांव वाले बेपड़े-लिखे लोग होते हैं । उनके शब्द अगर वैसे ही ग्रापके सामने रखुंती उन्होंने यह फर्माया था: "िक गांव के ग्रन्दर जो रहने वाले हैं, उनमें बुद्धि नहीं होती।" जरा ग्राप विचार कीजिये कि जिस देश की ५० फी सदी जनता गांव में रहती हो उसके लिए इस सभा में यह कह दिया जाये कि गांव में रहने वालों में बृद्धि ही नहीं होती, तो यह एक अनुचित बात है। ग्रागे वह कहते: "ग्रपना हित समझ कर . . .

श्री लोकनाय मिश्र (उड़ीसा): किसी चित्रिय पार्टी के मेम्बर ने कहा होगा ।

श्री गिरिराज किशोर कपूर: ग्राप ग्रगर बाहेंगे तो मैं नाम भी ले लूंगा, मगर मैं किसी

to enquire into Agricultural Co-operatiues व्यक्ति का नाम लेना उचित नहीं समझता।

श्री लोकनाथ मिश्रः यहां बोला गया है।

श्री गिरिराज किझोर कपुर: वह रिकार्ड में है, धाप पढ़ेंगे तो मालूम हो जायेगा।

भी लोकनाय मिथा: मगर ग्रापको नाम लेने में क्या हर्ज है?

श्री गिरिराज किशोर कपूर: श्री चन्द्र-शेखर।

श्री चन्द्रशेखर (उत्तर प्रदेश) : मैंने क्षो यह नहीं कहा या।

भी गिरिराज किशोर कपुर: मैं भापको कोट करता हूं।

भी चन्द्रशेखर: मैंने यह कहा था कि उनको बुद्धि नहीं है, ग्रपना स्वार्थ समझने की।

श्री गिरिराज किशोर क्यूर: मैं कोट करता हं। श्री चन्द्रशेखर साहब ने कहा "िक कृषि के क्षेत्र में सहकारी ग्रान्दोलन सफल इसलिए नहीं हो रहा है कि जो गांव के ग्रन्दर रहने वाले हैं, उसमें बु**द्धि** नहीं है, अपना हित समझने की उनमें शक्ति नहीं है"। यह भी कि घपना हित समझने की उनमें शक्ति नहीं है ? अरे, हित अनहित पण् पक्षी जानें, एक पक्षी भी, एक पण् भी समझता है कि मेरा किस चीज में हित है, किसमें अनहित है, तो मनुष्य होते हुए भी उन पर यह लांछन लगा देना कि इस देश का मनुष्यं, ६० फ़ीसदी, ऐसा है, जो अपना हित या अनहित नहीं जानता। वह भेड़ हैं कि जो जिस तरह से चाहेहांक कर ले जाये? मैं यह कहंगा कि वह महाशय उसमें अपना पोलिटिकल या कुछ और साधन ढूंढ़ कर गुम-राह कर रहे हैं।

ग्राखिर, यह सहकारी खेती ग्राई कहां से ? एक देश में एक लेनिन नाम का तानाशाह

पैदा हुन्ना था, उसने यह समझा कि इस देश को किसी तरह से ग्रपने कब्जे में करो, यहां की जनता को भ्रपने कब्जें में किसी तरह से करो। उन्होंने एक भ्रान्दोलन चलाया कि दुनिया का मजदूर-किसान एक हो जाये भौर जब वह ग्रान्दोलन चला, तो दुनिया के मजदूर-किसान को मिलाया भौर उनसे कहा कि ये राजा-महाराजा जो हैं, ये तुम्हारा खून चुसते हैं, इनको खत्म करो, इनको मलग करो, जब राजा-महाराजा भलग हुए तो फिर उन्होंने कहा कि देखो भाई ग्रब ग्रपना राज्य द्याने वाला है, यहां जो ये जमींदार हैं इनको खत्म करो ग्रीर फिर उन्होंने मजदूर-किसान को मिला कर जमींदारों को खत्म कराया भौर जब जमींदार खत्म हो गए, तो उन्होंने वर्ग-विद्वेष फैलाना शुरू किया । उन्होंने किसानों से कहा कि यहां पर जो पूंजीपति किसान हैं, ये बड़े खतरनाक हैं, इसलिये खेतिहर किसान को, हलधर किसान को, गरीव किसान को मिल जाना चाहिए श्रौर इन पुंजीपति किसानों को खत्म कर देना चाहिए। बेचारे वहां के लोग उन बातों में ग्रा गए; क्योंकि यह सब्जबाग दिखाया गया कि ग्रगर सहकारी खेती हो जायेगी, तो तुम लोगों को बड़ा ग्राराम होगा, तुम्हारे मकान ग्रच्छे ग्रच्छे बन जायेंगे, तुम्हारे गांव में सड़कें बन जायेंगी, तुम लोगों को ग्राठ घंटे काम करना होगा ग्रौर तम को रात-दिन कोई चिन्ता नहीं करनी पड़ेगी, लोगों को विश्वास माया, मगर हम्राक्या? उनको भी खत्म कर दिया। ग्रापस में झगड़े शरू हो गए ग्रीर जब सह-कारिता के ग्रन्दर धापस में झगड़े शुरू हुए तो तानाशाह ने कहा कि हमने तो तुम्हारे फायदे के लिए यह सब किया था, लेकिन चुंकि तुम लोग ग्रापस में झगड़ते हो, ग्रापस में इस तरह की तकरार करते हो, जिससे कि देश में ग्रन्न की कमी होती है, इसलिये ग्राज से सहकारी खेती, सरकारी हो रही है। तो मैं यह कहता हू कि यह सहकार का नारा खेती के ग्रन्दर केवल ग्रपने हाथ में जनता के बोटों को लेने के लिए है; क्योंकि

उसके ऊपर एक ग्रधिकारी, फिर उसके ऊपर एक दूसरा ग्रधिकारी भौर फिर उसके ऊपर एक तीसरा अधिकारी होगा, यानी पूरे समाज को किसी न किसी तरह से भ्रपने चंगल में कर लिया जायेंगा। दिल्ली वाले ग्रच्छी तरह से जानते हैं। दिल्ली वालों को दूध मिलता था, लेकिन जब से यह दूध की स्कीम सरकार के हाथ में ग्राई है, तब से वह दूध नसीब नहीं होता है। हम लोगों को भी वह टोण्ड दूध मिलता है। मुझे खबर नहीं मां का दूध सुना था, बकरी का दूध सना था. गाय का दूध सुनाथा, भैंस का दूध सुना दा। पह टोण्ड दूध क्या बला है? उसमें कुछ है या नहीं है। इस सरकार का, मुझे मुझाफ करें, रवैया एक हो गया है। इसी तरफ स्वतंत्रता के बाद एक भाई, जिनके पास बहत पैसा था गांव से शहर में द्या गए। शहर में ग्राए--पैसा बहुत था--वंगला बना लिया। एक रोज दोस्तों से कहने लगें: भाई शहर में हर बात का तो बहुत सुख है, मगर दूध श्रच्छा पीने को नहीं मिलता। उनके दोस्तों ने राय दी कि भाई एक नौकर रख लो, तुम्हें ग्रच्छा दूघ पिला देगा। नौकर रख लिया गया। मुनीम से कह दिया, एक रुपया इसको दे दो, यह हमारे लिये ग्रच्छा दध ले भाया करेगा। पहला रुपया नौकर के हाथ में भ्राया, तो उसने कहा : महंगाई बहुत ग्रधिक है, तनस्वाह कम है, कोई तनस्वाह बढ़ाने के लिये तैयार नहीं होता। राजनैतिक स्टण्ट करना चाहते हैं, यहां बैठे लोग भी चाहते हैं कि हमारी तनस्वाह बढ़े, मगर इस हाऊस में उसका भी विरोध नहीं होता है। भौर इस तरह से अपने अपने साधनों को पूरा करने क लिये सत्य की तरफ नहीं देखा जाता। वह नौकर कहता है, साहब मेरी गुजर नहीं होती ।

उपसभाध्यक्ष (श्री महाबीर प्रसाद भागंव): कपूर साहब श्राप रिजोल्यशन **दे** बहक गए हैं।

श्री गिरिराज किझोर कपूर : जी हां, इ**ली** प्रस्ताव पर बोल रहा हूं। यह प्रस्ताव क्बा है यह समझ में इसी से आएगा जब इस गवर्नमेंट की नीति समझ में ग्राएगी। इसलिये उपसभाध्यक्ष महोदय से मैं कहता हूं, अगड़कों से कहता हूं कि जरा सक्र के साथ बुन लीजिए। तो उन्होंने कहा १४ आने का वहले ही रोज दूध ले आओ, दो आने का बानी मिलायो, असली चीज अगर खिला दी जाये, तो उसका टेस्ट जो है, वह मालूम हो जायंगा। तो यहले रोज दो आपने का पानी मिलाया । बार-पांच रोज के बाद सेठ ने दोस्तों **के** कहा कि साहब नौकर भी र**ख** लि**वा** मगर क्या करूं, दूध तो वैसा ही पीने को मिलता है। उन्होंने कहा: गवनैमेंट की तरफ देखी, एक के ऊपर एक रखती है, एक कमेटी के ऊपर वूसरी रखती है, अरे, एक इसके कपर ज**नादा**र रका लो, अच्छा दूध पिलावेगा । जमादार र 🚛 लिया। जमादार ने कहाः क्यों भाई क्या गड़बड़ है ? उसने कहा : ग्रन्नदाता, महंगाई बहुत है, चौदह ग्राने का दूध लाता हं दो ग्राने का पानी मिलाता हूं। वह बोला : "तुम बड़े ईमानदार मालूम पड़ते हो, हमें भी ऐसे आदिमियों की जरूरत है, आज से दुध बारह ग्राने का ग्राएगा—दो ग्राने तुम्हारे और दो आने हमारे, मगर देखो, होशियार रहना, ईमानदारी से काम करना, बेईमानी से काम न करना । वह जो दूध आता था हलवाई के यहां से जब से इस सरकार ने सेल्स टॅक्स लगाया है, तब से हलबाई भी दो आने का पानी दूध में मिलाने लगा है, चौदह ग्राने का दूध तुम लाते थे, तो उसमें रुपये में दो आने का पानी मिला रहता था, दो याने का तुम मिलाते थे, सेठ को बारह ग्राने का दूध मिलता था। ग्रव मेंस के सामने जाकर दुहाके ले श्रास्रो । तुम भी ईमानदार, हम भी ईमानदार श्रौर सेठ भी जैसा पहले या वैसा ही रहेगा, कोई फर्क उसके पीने में नह्यां पड़ेगा। दो-चार रोज, उपसभाध्यक्ष महो-

Agricultural Co-operatives दब, उसने दूध पिया। उसके बाद उनको वही शिकायत हुई कि उनको दूध ग्रच्छा नहीं मिला । मित्रों ने कहा : गवर्नमेंट की तरफ देखो एक के ऊपर एक रखाती है, उनके ऊपर इल्सपेक्टर रख लो ग्रीर ग्रगर ग्राप इल्सपेक्टर रख लेंगे, तो दो धादमी गड़बड़ कर सकते हैं, ज्यादा आदमी गड़बड़ नहीं करेंगे--भंडाफोड़ हो जायेगा। इंसपेक्टर रख लिया गया। इन्सपेक्टर ने कहा : क्या गड़बड़ी है ? उन्होंने कहा : "ग्रन्नदाता, झुठ नहीं बोलेंगे दो आने मैं लेता हं, दो आने जमादार साहब लेते हैं, सेठ को रुपये में बारह आने का दूध पिलाया जाता है।" बोले : "तुम लोग 🗝 ईमानदार, सच्चे श्रादमी मालूम पड़ते हो। मगर आज से दूध आठ आने का आएगा, दो दो आने तुम्हार और चार आने मेरे। दो मिनट ग्रौर। (Time Bell rings) अपनी मुद्दत के बाद ग्राज बोलने का मौका मिला है। तो ग्राठ ग्राने का दुव ग्राया । उन्होंने शाम को एक पुड़िया ग्ररारोट की आठ याने के पानी में घोल के मिलादी। दूध पीकर सेठ बोले कि देखो भाई, गवर्नमेंट का लोग किटिसिज्म करते हैं, गवर्नमेंट की पालिसी एक है—एक पर एक रखते हुए चली जाती है। ग्राज ही इन्सपेक्टर साहब ग्राए--ग्राहा, क्या ही बढ़िया दूध हमें पीने को मिला है। मगर चार पांच रोज दूध ग्ररारोट मिला हुआ पिया, तो कब्ज शुरू हो गया, भूखा लगी नहीं। बहुत घबरा कर फिर वही शिकायत की । उन्होंने कहा : "गवर्नमेंट को देखों, एक के ऊपर एक रखती है, एक सैनिटरी सिकल इसके ऊपर रख लो, एक सैनिटरी सर्किल रखा जायेगा, तो बह देख दाख कर--गाय की नसल, क्या खाती है, ठीक है या नहीं--तब दूध लाएगा।" वह भी रख लिया गया। उन्होंने भी कहा कि क्या गड़बड़ी हो रही है। जवाब मिला "ग्रन्न-दाता, हम झूठ नहीं बोलेंगे, दो ग्राने मैं लेता हूं, दो आने जमादार साहब लेते हैं, ४ आने इन्सपेक्टर साहब लेते हैं, = आने का दुध

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लेठ को मिलता है।" बोले : "तुम लोग बड़े सच्चे, ईमानदार यादमी हो, हमें ऐसे ही आदिमियों की जरूरत है, मगर आज से चार आने का दूध आएगा।" और शाम को बें दो पुड़िया ले आए, एक बड़ी अरारोट की दूसरी छोटी सनाय की और बारह याने के पानी में मिलाया, सेठ को पिलाया । ''ग्राज दूध कुछ हरूका है, उसमें सनाय की खपान है-सेठ वोला लोग वाकई गवर्नमेंट का फिजुल किटिसिज्म करते हैं—देखते नहीं कैसा सुभवदार दूध पीने को मिल रहा है, अपन सुबह कब्ज भी दूर हो जाये तो बडा ग्रन्छा होगा ।

उपसभाध्यक्ष महोदय, सनाय से कब्ज दूर हो गई, मगर दो-चार रोज जब सनाय पी, तो दस्त अक हो गये । फिर उनको सलाह दी गई कि हर डिपार्टमेंट में एक मोस्ट एक्सपर्ट, जिसको बाज की भाषा में मंत्री कट्टा जाता है---श्ररे, नवनमेंट डिपार्टमेंट में रकती है, तुम भी रक लो।

उपसभाध्यक्ष (भी महाबीर त्रसाद भागंव) : अब मंत्री की बात फिर कभी कह दीजिएगा। टाइम हो गया है।

श्री लोकताथ मिश्रः ग्रभी तो इशारा मिल गया है।

श्री गिरिराज किशोर क्युर : देखिए, वबराज्ये नहीं, कोई बुरी बात नहीं कह रहा हुं, अच्छी बात है। ग्रगर उसे समझ लिया गया, तो शासन संभल जायेगा। तो वह भोस्ट एक्सपर्ट भी आ गये । उन्होंने पूछा, "क्या गड़बड़ है ?" उन्होंने कहा , "हुजर, ग्राप तो हमारे मालिक हैं, श्रन्नदाता हैं, श्राप से कुछ नहीं खिपाऊंगा, दो ग्राना मैं खाता हूं, बो ग्राने जमादार खाते हैं, चार ग्राने इन्सपेक्टर साहब खाते हैं, चार ग्राने सैनिटरी सर्किल साहब खाते हैं, चार ग्राने का दूध सेठ को मिलता है।" बोले, "तुम लोग बड़े नालायक हो, सेठ को चार माने का दूध दे रहे हो?

अगर सेठ को चार आने का दूध देते जाओंगे तो सेठ मोटा हो जायेगा । ग्राज से दुध बन्द ।" "हैं जी, दूध बन्द ? ग्रीर हमारी नौकरी है, तो इसी की है।" बोले, "इस सेठ को दूध पीने को न मिले और तुम नौकरी से नहीं निकलो तारीफ इसमें है।" शाम को सेठ जिल्लाया, "दूघ दो, दूघ दो।" भाग कर गए मंत्री के पास । उन्होंने कहा, "सो जायेगा, कब तक चिल्लायेगा, चिल्लाने की भी कोई हद हुआ करती है।"सभाध्यक्ष महोदय, वह सो गया । उन्होंने थोड़ी सी मलाई लाकर उसकी मुंछों पर लगा दी। सुबह सेठ जी बिगड उठे । मंत्री महोदय गए श्रीर कहा, "श्राप तो हमारे मालिक हैं, हम तो आपके नौकर हैं, आप फिजल चिल्ला रहे हैं, यह तो भगवान की बड़ी कुपा थी, जो मैंने ग्रापके स्टाफ में से किसी को पिलाने को नहीं कहा--मैंने ही तो कल म्रापको दुध पिलाया है।" बोले, "क्या बकते हो, तुमने पिलाया था, मैं पीने वाला क्या झूठ बोल रहा हूं।" उन्होंने कहा, "हुजूर ब्राप एक काम करिये, यह शीक्षा देखिये ।" उन्होंने भीशा देखा और कहा "हां, मलाई है।" उन्होंने कहा, "हुजूर गुबती हो गई होगी, गिलास टैढा हो गया होगा, इसकी जो सजा है, दे दीजिए, लेकिन दूध तो आपने पिया है।" सेठ बोले, अब कैसे कह सकता हं नहीं पिया है।" उन्होंने कहा अब आप ऐसे ही पियेंगे और आपको माल्म नहीं पड़ेगा।

बही हालत ग्राज देश में हो रही है ग्रन्न बहुत है, पहले से भी ज्यादा है, कोई फिक की बात नहीं है, हमारे पास कोई कमी नहीं है और जनता मरती चली जा रही है और आप अपनी ग़लत नीति को सोच समझ कर ठीक करने के लिये तैयार नहीं हो रहे हैं।

उपसभाष्यक (श्री महाबोर प्रसाद भागव) : ग्रब तो टाइम नहीं दिया ना सकता ।

to enquire into Agricultural Co-operatives

श्री गिरिराज किशोर कपूर: मैं आखिरी बात कह कर बैठ जाता हूं। अगर देश को संभालना है तो देश की संस्कृति की तरफ देखा जाय कि इस देश में किस तरह से अन्न पैदा होता था और किस तरह से इस देश में दूध की निदयां बहती थीं। हमें विदेशों से शिक्षा नहीं लेनी चाहिये क्योंकि भारत का किसान बहुत समझदार है, पढ़े लिखों से ज्यादा अच्छा काम अपनी जमीन पर करता है भौर इस देश को सम्पन्न बना सकता है। प्रस्तावित कमेटी की जरूरत नहीं।

श्री चन्द्र शंखर : यह सही नहीं है जो माननीय कपूर जी ने कहा, मैंने अपनी स्पीच में कहा था . . .

उपसभाष्यक्ष (श्री महावीर प्रसाद भागव): पढ़ने की जरूरत नहीं है।

भी चन्द्र शंखर : उन्होंने जो कुछ कहा प्राउट प्राफ कन्टेस्ट कहा । मेरी सपीच का यह मतलब या कि Jan Sangh and the Swatantra Party are the agents of vested interests in the country, while the masses are ignorant to understand their own economic interests.

(Interruptions)

श्री गिरिराज किशोर कपूर : हिन्दी में लिखा हुआ है और आप अंग्रेजी में बोल रहे हैं।

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Kumari Shanta Vasisht.

SHRI LOKANATH MISRA: Is he going to the Congress?

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): I have called another speaker.

KUMARI SHANTA VASISHT (Delhi): Mr. Vice-Chairman, regarding the co-operative movement I am not one of those who have very much experience of the co-operative movement and as such I am not one of the cooperators. But I do believe in the principle of the co-operative movement and the principle of co-operation and I do realise that in the state of our country as it is today the cooperative movement has to be built up so as to help a large section of those people who are not able to improve their lot, improve their standard of living or their economic position. I think that in a country like ours, in a backward country particularly, the co-advanced countries also, in Europe as well as in America, the co-operative movement has its own place and it has received good recognition and acceptance in that society in those countries. In America, which is a capitalist country and which is very proud of its private enterprise for some justifiable reasons, not all but some at least, I have seen of their cooperatives. I have seen very successful cooperative housing schemes in America. I have seen cooperative stores in America run by the people. Even the student community there have set up their own cooperative housing societies. Various co-operatives of that country are not even registered sometimes. I have seen quite a few of the students of a university who were making use of the co-operative housing. Even young teenagers make use of the facilities. They plan it themselves, build them up and rent out rooms. All the students who want to stay there can stay on a certain rental and have certain facilities for food, etc. All those students who wanted to make use of it were allowed to do it. It was a sort of internal arrangement and all those students who wanted to make use of the co-operative housing could do so, boarders anywhere else, as we in our schools, colleges and universities do here in India. So, I am glad to say that even there in the capitalist country, the co-operative housing or cooperative stores or various other cooperative societies are doing very well. Some of them are not even registered. They are functioning on the basis of 'no profit, no loss'. The students get together, set up co-operative housing and it has worked very well.

I do understand that education is one of the things necessary, but it seems to be a very conservative view to take. So long as the people are not educat ed, are we to suspend the co-operative movement till people get education and are able to look after their affairs and manage their own affairs? large number of training schemes are going on to train men for co-operative societies, as presidents of co-operative societies, members of Cooperative societies and so on. Even a large number of uneducated and illiterate people are trained and helped to become cooperators. I think it is a very serious matter and a very grave matter as to how to help the uneducated people, the backward section and other sections of our community, t'o make use of their co-operative efforts, even i' they are not very well educated. I must say that I have seen here in Delhi co-operative societies with 800 members, with 900 members, who are very ordinary, very poor or small people. They were a sort of landless labourers by the who were used certain contractors work in to agricultural areas. They formed a cooperative society. Thev had their own small piece of land to cultivate vegetables or whatever they wanted cultivate. to Their living standards improved. They were able to get two square meals a day. Theii children were going to school. They were able to earn some money. This I have seen going on for the last al least fifteen years. This particular cooperative society has 800 to 900 members, with very small peasants cultivators, who were originally landless labourers. They are cultivator: today, able to stand on their own feet able to eke out their own living anc making their things as well as they can It has helped them to improve thei:

living or their standard of living and their conditions. To that extent I do appreciate the co-operative movement very much.

I think that it is necessary that the various sections of people who are not rich enough to set up private business or set up other things and who may not have enough resources of their own, should pool their resources, their mean, and other facilities they have, so as to have co-operative farming, so that they can use the same pair of bullocks and other facilities. They can save money. You can buy through one agency your requirements of improved seeds, implements, manure, fertilisers, etc. Thereby everybody can get a share of it. I think the cooperatives have come under criticism very much. They have faced a lot of music. The co-operative movement was started long ago, a couple of decades ago, but it has really not got established at any stage. I should say even up till now. The Congress passed the policy resolution that they wanted to develop the co-operative sector. I think it is in the interests of the private sector to see that the cooperative sector is able to establish itself and be able to serve the community in India.

[THE VICE-CHAIRMAN (SHRI AKBAR ALT KHAN in the Chair].

We must help those people who are somewhat backward or those who are not very well off, or those who do not have the means to do very well otherwise, those who cannot afford to get into the various professions, those who i do not get training, or who do not have enough money to establish themselves in other jobs, professions and so on. i So, the standard of living of these vast j masses of our people, for whom we are anxious, should be raised. It is a problem for our country. It is a social problem. It is a problem of education. It is a problem of better standard of living for them. I think it is our duty to see that they

[Kumari Shanta Vasisht] are given all means and facilities and all that. The atmosphere should be there and the facilities should be there to see that all those sections of people who cannot be helped in various other ways are covered by co-operatives so as to give them a better standard of living and better education, better economic conditions and all that goes with it- Therefore, it is important hom their point of view that all such people are covered, people who are »ot educated, who do not have large pieces of land or money otherwise or such training that they can become engineers or doctors. They are not so rich that they can set up their industries, nor do they have any other facilities. So, the vast masses of people who are left out of various types of benefits thereby should be covered by the co-operative movement and cooperative societies. It is necessary for raising their standard of living and all that goes with that that the co-operative movement should succeed here. Firstly, it should get established here Here ' it is not even tolerated and it Will not be tolerated for some time to come. Why I say that it is in the interests of the private sector that they should allow the co-operative movement to be established isthis. The private sector generally has in it people who are somewhat better off, who have facilities. who have money. There also, sometimes in various fields they are leaders, whether it is industries, whether it is industrialisation or even charitable work or other types of work. It is in their- interests to see that the entire population of India is able to live in decency. They should have the minimum things essential for life and they should have a better standard of living. There can never be any peace in a society if some sections of the people remain very much behind, if they are tormented and troubled by floods and famines and if they suffer from conditions of destitution. Therefore, when masses of people are suffering from these hardships, it is necessary that we must find sonip. Ways of helping them. Otherwise,

there will be a great imbalance in society and people will not tolerate it, that certain sections shouli remain extremely prosperous while certain others do not have even two square meals a day.

3 P.M.

Therefore, it is necessary that these people are helped thereby. There is a tremendous amount of attack on the co-operative movement. There is very little sympathy for it. Even the various officers and people who are con- nected with the co-operative movement sometimes are very good, they are simple people, sometimes they have come out of villages, they have got some education, they want to do their work in the cooperatives. Just as basic education has lacked the workers who had faith in basic education, so also the co-operative movement has lacked workers and officers who had faith in the co-operative movement. Therefore, today it is the responsibility of the Ministry, it is the responsibility of the Co-operative Ministry and their officers and the entire governmental set-up to nurse this child which has to find its own feet. They cannot strangle it, they cannot neglect it or ignore it because, if we want to help a large section of the people, the cooperative movement must be given its due. It must be supported, it must be nurtured and nourished, and I think that becomes the responsibility of the Ministry, and they have to do quite a bit to help the co-operative movement to grow. I know a large number of people, some of them very poor, who took loans for various things from the Co-operative Department; but as it happens with very many poor people for some reason or other, due to flood or something, their machinery got damaged, their looms got damaged, and various things they had set up got damaged, and so on, and they were not able to pay or return the loan. Then the warrants came that this man must return the money or he would be prosecuted. That was the thing. So the fact remains that at least 20 to 30 percent, of the population in India is in this condition. As has been repeated

again ana again m this House and the other House, I have also pointed out a number of times that the farmers or the poor people or even the labourers are so poor that they have not the money to buy or to replace a bullock or to buy better implements for agriculture. They have not got the money to buy improved seed or fertiliser. They are not credit-worthy, as they say. Their ability to take credit is very very little. If they take money, they may not be able to pay back. What I am pointing out is this that in India there are at least 10 to 20 per cent people in the minimum who are not able to take credit; they have not got the means to return the credit. It is a very serious problem as to how the Government is going to help those people who do not have their own means. Nevertheless they are a part of our society, and how are we going to help them so that they can improve their lot? The cooperative movement can do that. It is a means which can help the people who hare no other way -otherwise ordinarily of being helped.

There has been unfortunately a good deal of attack on the co-operative societies, on the cooperative movement, and repeatedly on certain people connected with the co-operative movement in Delhi. I think we are using sometimes very strict standards when we condemn the co-operative movement., When a large number of foodgrain dealers had been hoarding foodgrains or were having excess of stocks or they were selling foodgrains without licence or they were selling them without having licence for the particular premises where they were stored-such cases came up—the Government merely gave them a warning and let them oft, so that nobody heard of those cases further. In Delhi itself there were a large number of cases, 30 to 40 foodgrain dealers, who were selling foodgrains without licence. They were selling foodgrain₃ without having the permit for those particular premises in which they were keeping them. They were having excess of

stocks when their records showe* otherwise and various types of irregularities. Those things were all admitted by the Delhi Administration i» the Home Minister's Advisory Committee. The hon. Home Minister was very much displeased as to how they had only given a warning in these 37 cases and let them off, and he said that action should be taken against all these people against whom there were serious charges. But the administrative machinery is very casual about it. But at the same time they would take one year to check the various things and an entire hullabaloo went on about the Co-operative Stores and all they had done-what a criminal thing it was, how badly things were done, and so on. I am sorry to say they took about eleven months to sort out these things about the Stores, about the gur scandal as our friends would like to say. The President of the Society is blamed, whereas the Attorney General and the legal advisers of the Law Ministry had cleared him; nevertheless our Members went on saying those things. But what about the foodgrain dealers to whom warning was administered? That is my question. Let the public know as to who are the default-srs; let the foodgrain people know as to who are the defaulters. Secondly, they raided the foodgrain people here. Within 24 hours they were able to find out what their records were, how much their stocks were, whether the stocks were according to the books and so on and so forth. At that time they could check up the entire records and papers of all the foodgrains dealer? in Delhi within 24 But one store about which all things hours. had been cleared by the Law Ministry and the Attorney General, that thing could not be sorted out by them for the last te» months or so. I cannot understand these double standards.

Then I would say that there are various private enterprises in the country. Many of them are under enquiry. Even the organisation and industry of the President of the Federation of Chambers of Commerce and

[Kumari Shanta Vasisht]

Industry in India are under investigation by the police for a long time. But none of the newspapers and none of the party Members say anything about it, except probably one or two persons like Shri Bhupesh Gupta or Shri Arora who would once in a way ask a question as to what was happening in that investigation as far as these private businesses were concerned. But if the private industry can make mistakes and is not to be harassed and persecuted, why should that sort of persecution follow a person who is trying to run the co-operative movement?

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Your time is up.

KUMARI SHANTA VASISHT: Only two minutes.

SHRI LOKANATH MISRA: In respect of the Society there was a public man who was involved.

KUMARI SHANTA VASISHT: I would like to give you some information about the public man also. I have known the President for the last 18 years. I can sa_v with humility that this person has done very great service to the cooperative movement and to the people of Delhi. He has given his energy, his money and his resources to serve the people of Delhi. Being a pioneer I think he has to be persecuted, he has to be blamed, and he has to face a lot of music which is the share of all those who start new things, who get into new situations, who want to start new movements which are not always popular. I think all those who are pioneers in various, things have to face a certain amount of music. There are those people also who are not born with the right connections, who are not born with a silver spoon in their mouth. If they are born with a little larger landed property, they would be better off, wtiuld be better acepted by our society also. But I must say, having known these people functioning for the last 18 years in their public capacity, that

a great service has been done to the cooperative movement by the President of the this particular store. If people in charge of various things, such as a cashier or a person in charge of buying or selling of something else, if those people make mistakes on the spot in a very large establishment of 50 or 100 people, you cannot blame the President for all those things done. At the same time it is people on the spot who make mistakes and who are definitely responsible for all the mistakes they make. But the fact remains and probably sometimes it will be acknowledged that great service was rendered to the cooperative movement not only in Delhi but the whole of India by Chowdhury Brahm Prakash in his mission and in his desire to build up the cooperative movement. The co-operative movement is facing its birth pangs today. It has to go a long way. It has not even got a start today. I think it is a serious situation and, as I said earlier also, to build up the co-operative movement is not a joke. It is a question of dealing with hundreds and thousands of people. You have dishonest people in industry, you have dishonest people in Government departments, you have dishonest people in all walks of life. (Interruption) I am sorry to say you have not taken to task all those people. Not a word has been said in this House about the lockers where thousands and lakhg of rupees were found. Even recently both the Houses were paying tributes to certain highlyplaced people. But when they found in the lockers Rs. 2 lakhs worth of securities and Rs. 76,000 in cash, not a word has been mentioned here as to how the money came.

(Interruption)

THE VICE CHAIRMAN (SHRI AKBAR ALI KHAN): Your time is up.

KUMARI SHANTA VASISHT: Not a single voice wag raised about that person, as to how a very high dignitary of this country did come to collect Rs. 2 lakhs worth of securities in bis

lockers and Rs. 76,000. After all, it is a serious matter. None of the Opposition Members who are ...

THE VICE-CHAIRMAN (SHRI AKBAH ALI KHAN): All right. Now . . .

KUMAHI SHANTA VASISHT: They did not seem to bother about it.

SHBI LOKANATH MISRA: Who was it?

PROF. A. R. WADIA (Nominated): Mr. Vice-Chairman, Sir, I believe that we are at the fag end of this debate and it is not necessary for me or *tor* anyone else to make any lengthy *peech. There are just a few observations that I should venture to make.

I have often had the pleasure of agreeing with my hon. friend, Mr. Dahyabhai Patel, but in his speech on this particular Resolution, I am afraid he gave a very wrong direction to the House by speaking about collectivisation and co-operation in the same breath. In fact, the two things are entirely different. Co-operation means something- voluntary; collectivisation means something compulsory, and that is a very vital difference. In collectivisation compulsion comes in, in a definite shape, as for example, in Russia and China. But since co-operation is voluntary, it is something to be welcomed.

Well, Sir, I believe in the great utility of cooperation for the simple reason that small amounts or small plots, when they are pooled together, can produce more than each one of these simple plots can do by itself. Well, I happen to be a member of a co-operative housing society and it is a very happy experience in Bombay particularly that huge buildings are coming up now owned by cooperative societies. They are worth lakhs and lakhs of rupees. Now, it would be impossible for most people to build those buildings at this heavy cost but it is possible for middle-class people like myself to put in a small capital and

venture to put up a new building. I think it is a proposition very advantageous to small investors and very beneficial in solving the housing problem in a city like Bombay. And I believe that the principle of co-operation applies much more to agricultural holdings. We all know that many of the holdings are very 3mall and the agriculturists are very poor. They are not able to make use of the latest imethods, they are not able to invest anything to improve their plots. Now, if small plots can be pooled together under a co-operative society, there is not the slightest doubt that all the people who join that society will benefit.

Some time ago, I had the privilege, at the invitation of the hon. Minister of Community Development and Cooperation, along with some MPs., to visit same of these co-operative farming societies. Several such we visited in the district of Dhulia in my State of Maharashtra. It was a very happy experience. We were very happy to note that large farms had come into being owned by several small agriculturists, and they were able to produce more, they were able to put in more capital, they were able to put in "more cattle, they were able to build up dairying, they were able to develop very fine and fertile crops. And these farming societies in Dhulia were extremely successful.

Well, Sir, it is a common experience that cooperative societies in our country have not been quite a success. The reason is not that there is anything wrong with the principle of co-operation as such, the reason is that the movement has got, in several cases, into wrong, dishonest hands, Now, I know how the Minfster of Community Development and Co-oferation is anxious to develop co-operation. He has been writing to the universities and he has been writing to the UGC to introduce co-operation as an independent subject in the university courses. It may be that the universities have not found it possible to

accept his proposition but they are all willing to encourage the study of co-operation even if it be one paper in an examination. And I can well imagine how heart-breaking it must have been to such a Minister to admit from a public platform that nearly 50 per «ent of our co-operative societies are bogus. It is a very humiliating thing, a very heartrending thing. Now, the point is how to solve this, that is, the main problem. Nothing can be done mnless we are sure of entrusting cooperation into honest hands. I have listened with very great care to what my friend, Kumari Shanta Vasisht had to say. Well, assuming that private capitalists are dishonest.

KUMARI S'.HANTA VASISHT: I did not say that.

PROF. A. R. WADIA: Even assuming that, you said that many of them were wrong' and that enquiries were being conducted into their affairs. You said it. Assuming that it is so, is it any justification for the leaders of cooperative movement to be dishonest? Or even assuming that a particular co-operator has taken a very leading part in starting the co-operative movement in some particular place, does it entitle him to become dishonest later on and become involved in public transactions involving losses? That is a very very serious matter. That is

the sort of (Interruptions)----- thing which brings co-operators into disrepute. (Interruptions) Therefore, it is that I support the motion. There may be a Parliamentary Committee appointed or the Ministry of Community Development and Co-operation may set up some other machinery but the main thing is to see that blackguards do not get into the cooperative movement. That is the main problem. The co-operative banks must not be in a position to lend money . . .

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): It is very difficult to weed them out.

PROF. A. R, WADIA: That is the main problem and I hope that the Ministry of Community Development and Cooperation with its usual vigour will be able to solve that problem and that cooperation will be successful.

to enquire into

Agricultural Co-operatives

श्री उद्ववराव साहंबराव पाटिल (महा-राष्ट्र) : यह जो प्रस्ताव है इसमें कृषि सहकारी संस्थाओं की जांच करने और सहकार आन्दोलन को बढ़ाने के लिए क्या सुझाव, क्या सिफारिशात हो सकती है उसके लिए एक कमेटी मकर्रर करने की मांग है। यह देखना जरूरी है कि १६५६-६० से आज तक हकमत की जानिब से या बाज श्रफराद की जानिब से कोश्रापरेटिव फार्मिंग के लिए जो कोणिश की गई है-यह दूसरी बात है कि उसूलन, आन प्रिंसिपल, यह किसी को तसलीम हो या न हो-लेकिन जो चन्द सोसाइटियां वजुद में ग्राई हैं उन सोसाइटियों का काम किस तरह से किया जाता है, यह देखना बहत जरूरी है। दो तरह से इन सोसाइटीज का इस्तेमाल किया जाता है। एक तो यह है कि जो दौलतमंद किसान हैं उन्होंने सीलिंग एक्ट से बचने के लिए अपने खानदान के एक एक मेम्बर को एक जगह कर के सोसाइटी बना ली है। १९४६-६० में बम्बई ग्रसेम्बली में बजट के मौके पर वित्त मंत्री ने अपनी तकरीर में कहा था कि वह हर विलेज में कृषि-सोसाइटी बनायेंगे ग्रीर वहां पंचायत होगी, यही रेवेन्य का एडिमिनिस्टेशन होगा ग्रीर इन सोसाइटीज का पूरा एकानामिक एडमिनिस्ट्रे-शन होगा। उस वक्त मैंने यही कहा था कि जहां ग्रनईवेन होल्डिंग है, जहां ५०० एकड़ ग्रीर १०० एकड़ से ले कर ग्राधा एकड़ जमीन किसानों के पास है वहां ग्रगर प्रोडक्शन बढ़ाया भी जायगा तो श्राधा एकड़ वाले का एक क्विटल बहुता है और १०० एकड़ बाले का २०० विवटल बड जाता है। यानी, फिर गरीबी और दौलतमन्दी दोनों के बढ़ने के ज्यादा इमकानात होते हैं। दूसरी चीज

यह हैं कि टेनेन्सी ऐक्ट से बचने के लिए लगानदारीं को हक्क से दस्तवरदार करने के लिये भी अगर सोसाइटीज बनाई जायें तो टेनेन्ट्स के हुक्क वहां से हटाये जाते हैं। श्रीरंगाबाद में भी एक शगर की कोग्रापरेटिव फ़ैक्टरी बनाई गई थी जिसके खानदान में एक हजार एकड़ के करीब जमीन थी और सोसाइटी बनते ही वहां के टेनेन्ट्स बाहर निकाले गये । जैसा कि मैंने कहा, सीलिंग्ज ऐक्ट से भी सरप्लस लैंग्ड को छिपाना है तो ग्रच्छा जरिया है कि कोग्रापरेटिव सोसाइटी बनाई जाय ग्रीर वह काश्त का मकसद कह क्र बनाई जाय । ऐसी कितनी सोसाइटोज हैं जिन्होंने काननों से बचने के लिये सिर्फ अपने खानदान के लोगों को एक जगह करके कोग्रापरेटिव सोसाइटी या फार्मिंग बना ली। इन सब बातों की जांच होना निहायत जरूरी है।

दूसरी चीन यह है कि इन सोसाइटियों में ऐसे किसान नहीं रहते जिनका खेती से सीधा वास्ता है। जिनके नाम खेत हैं लेकिन जो दूसरा कारोबार करते हैं, वकालत करते हैं, डाक्टरी करते हैं उनके लिये यह सोसाइटी बड़ा अच्छा गरिया है, वह एक तरह की मैनेजीरियल एजेन्सी हो जाती है। वह एजेन्सी गांव के लेवर से खेती का काम सती है। अगर वे एबसेन्ट भी रहते हैं तो भी उनको खुद ब खुद खेती के उत्पादन से ग्रासानी के साथ फायदा मिल जाता है। यही वजह है कि चार पांच साल में दौलतमंद किसानों ने कोबापरेटिव फार्मिंग एग्निकलचरल परपज के लिये बना ली हैं, यह झाप को ज्यादा नजर श्रायेगा । लेकिन श्रसल में जिन भादिमयों को सोसाइटी बनाने की बारूरत है वे लोग सोसाइटी की तरफ नहीं पहुंच पाते है। उनका ज्यादातर बास्ता क्रोडिट सोसाइटी से पड़ता है क्योंकि उनको कर्जालेने की जरूरत पड़ती रहती है। लेकिन कोग्रापरेटिव सोसाइटी से जो कास्त होती है उसमें ज्यादातर ८० फी सदी सोसाइ-

टियां ऐसी हैं जो महज कानून से बचने के लिये बनी हैं। ऐसे दौलतमंद किसानों को गवर्नमेंट से बहत फायदा हथा है।

Agricultural Co-operatives

to enquire into

[THE DEPUTY CHAIRMAN in the Chair]

हक्मत की तरफ से इस बात की कोशिश होनी चाहिये कि ऐसे किसान जिनको बैल खरीदने के लिये, श्रीजार खरीदने के लिये, खेती में पैसा डालने की कुब्बत नहीं है उन्हीं लोगों के लिये सोसाइटी बनाई जाय और ऐसा होना निहायत जरूरी है। इस लिये इस प्रस्ताव पर मैं सिर्फ इतना ही कहंगा कि इस प्रस्ताब में सोसाइटियों के बारे में जांच करने की जरूरत है क्योंकि सीलिंग ऐक्ट का इन्टेंशन खत्म करने के लिये, टेनेंसी के कानूनों को दूर रखने के लिये दौलतमंद किसानों ने उन सोसाइटियों पर अपना हिस्सा कर लिया है और अपने खानदान की सोसाइटी बनाकर हकूमत का पैसा उसमें इस्तेमाल कर रहे हैं। मैं इस खयाल का हं कि सोसाइटी सिर्फ गरीय किसानों के लिये बनाई जाय, मैं तो कहुंगा कि उनको ग्रलहिदा रखना चाहिये। जमीन जो हक्मत की हो वह ले ले और गरीब किसानों की जो जमीन है वह उनके पास रहनी चाहिये, चाहे उनकी रजांमंदी से ही सही। धगर उन लोगों की ग्राप सोसाइटी बनाकर बता दें कि सोसाइटी में ग्राने के बाद उनकी ग्रामदनी बड़ेगी तो चाहे दुनिया कितनी ही उसकी मखलिफत करे वे उससे दर नहीं रहेंगे। ग्रसल में जिन किसानों के लिये सोसाइटी की जरूरत है वह किसान ऐसे लोगों पर विश्वास रखते हैं, जैसे कि किसी को व्यापारियों पर विश्वास होता है, किसी को गांव के मिखया पर विश्वास होता है, और इनको डर होता है कि अगर जमीन सोसाइटी को गई तो सरकार की हो जायगी भ्रौर इसलिये यह लाग कोबापरेटिव सोसाइटी को पसंद नहीं करते। लेकिन जिन किसानों के पास खेती करने के वास्ते दीगर श्रीजार नहीं हैं उनके लिये सोसाइटी होना निहायस a Parliamentary Committee [उद्धवराव साहबराव पाटल]

जरूरी है जिससे वे कुछ ग्रनाज की पैदावार बढ़ासकते हैं।

जैसा कि सोसाइटीज के बारे में कहा गया है उनमें ब्राइयां जरूर बाई हैं। ग्रगर हम राष्ट्र की नीति यह मान लें कि पंचायत में या सोसाइटीज में जो भी अधिकारी हो वह चाहे छोटा हो या बडा हो लेकिन हरदिल ग्रजीज हो, उसको लिया जाय । इसके अलावा रूलिंग पार्टी की जानिब से मैं कई मिसालें दे सकता हुं कि फ़लां केस पर डिफाल्केशन हुआ तो उस ग्रादमी को बचाने के लिये कोशिश की जाती है जिसकी वजह से बदनामी होती जारही है। अगर हम तय कर लें कि अगर किसी बादमी ने सोसाइटी में डिफालकेशन किया है तो यह हमारे राष्ट्र का गुनाह है, सामाजिक गुनाह है और उसको हटाने के लिये हम सब के सब कोशिश करें। मैं जानता हूं, ऐसी सोसाइटीज हैं जो हमारी जानिब से चलायी जाती हैं जहां किसानों को ग्राज तक पैसा नहीं मिला ग्रीर उनकी जमीनें साहकानों ने छीन ली हैं। अगर सोसा-इटी के पास रुपया न हो तो साहकारों के पास जाने के सिबाय किसान के पास और कोई चारा नहीं है। मैं तो यह कहता हं कि जो दसफीसदी पैसा सोसाइटी की घोर से किसानों को दिया जा रहा है वह 100 फी सदी देना चाहिये जिसकी उसको खेती करने के लिये जरूरत है। यह बात सही है कि सोसाइटी की तरफ गड़बड़ जरूर होती है। किसान को सोसाइटी के नाम पर लुटा जाता है, १००० रु० देकर २०० रु० सुद लिया जाता है। इसलिये मैं सरकार से कहंगा कि सोसा-इटी के नाम पर, खास कर जो कोग्रापरेटिव सोसाइटी एग्निकलचरल परपज के लिये बनाई गई है उसके नाम पर दौलतमंद किसानों में कानुनों से बचने के लिये जो कुछ किया है उसके बारे में जांच होना मैं निहारत जरूरी समझता हं। इसरे, सोसाइटी की जमानत में जो टैनेन्टस हैं उनमें से कितनों को निकाला

Agricultural Co-opera lives
गया है। तीसरे, जनुइन पदावार बढ़ान
के लिये कितनी सोसाइटीज किसानों की हैं।
इनको ज्यादा सहूलियतें दी जायं और जरूर
देनी चाहियें। यह जो प्रस्ताव आया है मैं
इसको सपोर्ट करता हूं और उम्मीद करता हूं
कि हुकुमत इसको मान लेगी।

to enquire into

SHHIMATI NANDINI SATPATHY (Orissa): Madam Deputy Chairman, I would like to speak a few words in support of this Resolution which is before the House; We have discussed in both the Houses the food situation in the country for seven days or more. During that debate many hon. Members have stressed the permanent side of the solution of this food situation. It has been seen from the history of the last two decades that in Asia., Africa and Latin America, unless most of the cultivators are given a sense of personal participation in the land, production ig sure to lag. This will ultimately lead to the undermining of democracy and there will be no security for anyone.

Madam, in 1935, the Congress Party passed a resolution in which it was stated that there was only one fundamental method of improving village life, namely the introduction of a system of peasant proprietorship under which the tiller of the soil is himself the owner of it. Madam, I am sorry to say that we have not progressed very far in this line. The problem of land is connected with the problem of increase in production. As long as the land remains in the hands of very few people, we cannot except labour to work with their heart and mind. A man with 30,000 or 40,000 acres of land cannot obviously think of forming a cooperative with the people having one or two acres of land. We see ex-Rulers having thousands of acres of land. They also enjoy the privy purse as well as all the facilities as a free citizen of this country. It is very difficult for the poor peasant to form any co-operative with these big

a fantamentary uommtttee land-owners. I am bringing this point to make it clear that as long as we have not made a clear policy on the ownership of the land, there will be Httle result of our talk about co-operatives. Here in India the feudalistic holdings of land are as dangerous as State ownership of the land. The collective farms in Russia do not seem to yield very good results. Even now 40 per cent, of the Russian labour force is engaged in agriculture, still, Russia has had to import 10 million tons of foodgrains in 1964 to meet the deficit of the country. But in Japan things are different. Now the rural Japan produces more wheat and rice per acre than any nation in the world. It is a very strange thing, Japan being such a small country, but we can see that there the Government took a very firm step and bought up nearly one-third of all the cultivated lands which had been in the hands of the big landowners and the absentee landlords. Then this land was re-sold to the small farmers on very easy terms and this distribution of land has had a very good effect. The farmers began to realise that they have their right to the land that they cultivated. This brought the feeling of self-respect, hope and confidence. But along with this redistribution of land some other factors were there which contributed to the success of their agriculture. The new owners were provided with suffi-tient credit and all other services. Storage was available readily and fair prices to the producers were assured. In India co-operative farming is not a very new concept. Here without knowing the modern meaning and definition of this co-operative farming, The farmers used to help each other with improved seeds and sometimes with implements. They also sometimes worked together to prevent water-logging and wild life menace. There was also mutual aid at the time of harvesting, weeding and other farm operations. It was a common practice here but unfortunately these practices are not in vogue now. 723RSD--8.

I have already mentioned that both the feudalistic holding and State holding of land are bad for India. We should lay down certain principles for co-operative fanning. In India it should be organised on a purely voluntary basis but this should be done after proper distribution of the lands because it is quite necessary that the small farmers will constitute the bulk of the members of these co-operative societies and the main activity of the farm should be cultivation through labourintensive methods. While trying for the maximum utilisation of local resources, stress must be laid on modern equipments. Again fertilisers, insecticides and facilities for proper irrigation should be made available to the farmers. Over and above, it should be borne in mind that good working conditions and better human relations should be created while forming cooperatives.

Another most important thing is that most of the time the co-operatives feel that the pooled resources of the members are not adequate for financing their schemes. So timely and sufficient financial aid should be given to them. Taking all these things into consideration, we will have to see about another important side of our co-operative farming and that is the education of the farmers. Now we are having these agricultural universities in the country. The students coming out of these universities or colleges should be so trained that they can gc to the villages to help in forming co-operatives or educate the farmers in this respect. I think some such scheme should be formulated very early.

Lastly I would again like to stress that unless land, the very basis of production, is more equitably shared, incomes will continue to be inequitable and as the necessary sense of participation will be lacking, agricultural production will lag and all sorts of discontent will steadily arise.

MINISTER OF THE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. K. DEY): Madam Deputy Chairman, I am very happy and grateful to this House that there has been this opportunity given to the Ministry during these two days of discussions to hear the views of the representatives in the Parliament as to the working of what my friend, Shri Reddy, who moved this Resolution, called the vital movement. A people's movement can grow with the initiative of the people themselves or when it forms part of a national plan and a national policy of the State, it can be promoted and progressed with State assistance. It is quite obvious that you cannot have a people's movement unless the representatives of the people at different levels take an effective part in the shaping of it. The Mover of the Resolution has asked for a special committee of the Parliament to study all aspects of the co-operative movement, to

find out what is happening and I suppose it was intended, on the basis of this study, to

give advice to the Ministry as to how it should

go ahead promoting and building up this

movement on healthy foundations.

I would like to give to this House a very brief analysis as to what has really happened during the past 10 or 15 years in the cooperative movement in the country, what has happened on the part of the people, what has happened quantitatively, what has happened qualitatively, what the Government has really tried to do and even where the Government has failed to do certain things. I would try without any mental reservations whatsoever to place before the House this view point so that in the future when the Government wishes to go firmly ahead taking certain corrective actions, it can have behind it the full mandate of the Parliament which the Ministry represents. If we look at the quantitative aspect of the co-operative movement, we would see that during the past 13 to 14 years, say, from 1950-51 we have had very significant progress.

We had in 1950-51 a membership in agricultural credit societies of 44 lakhs. By 1962-63 we had a membership of 227 lakhs. We had 7 per cent of rural families covered in 1950-51; by 1962-63 it had gone up to 31 per cent and at the end of the Third Five Year Plan it is expected to be pear about 40. The

to enquire into Agricultural Co-operatives

cent and at the end of the Third Five Year Plan it is expected to be near about 40. The membership per society was 45 in 1950-51; it came to 106 in 1962-

63. The share capital was Rs. 7-6"

crores in 1950-51 and in 1962-63 it came to Rs. 80-2 crores. Deposits rose from 4:3 crores to Rs. 22 crores. Loansrose from Rs. 22" 9 crores to Rs. 259; 8 crores, the two periods taken into con sideration being 1950-51 and 1962-63* in all these cases, and it is expected, according to the estimates that we can

now make, that the loans would have

reached about Rs. 290 crores by 1963-64, and at the end of the Third Five Year Plan we expect them to reach about Rs. 400 crores. Average loans advanced per member rose from Rs. 44 to Rs. 114 per member. The same happened in land thing mortgage The number of primary banks banks we had in 1950-51 was 286 and it rose to 563 in 1962-63. We had 5 Central Land Mortgage Banks in 1950-51 and the number came to 18 in 1962-63.

Next come sugar co-operatives. We do not have any record to show the existence of any co-operative sugar factory in 1950-51, but in 1955-56 our records show that there were 3 cooperative sugar factories, and in 19GS-64 the number was 48. From 14 per cent participation in the production of sugar in the year 1955-56 the figure went up to 24-7 per cent last year, and in the same period the production went up from 03 lakh tons to 5 92 lakh tons. Now this is particularly in the sector of co-operative sugar factories. I believe we have put up s record which you can put before the whole world as something of which We can feel legitimately proud.

The same trend of progress with some variation in the tempo is being maintained almost in all sectors of the co-operative movement. The only ex-

a Parliamentary Committee ception has been in the sector of marketing of foodgrains in the co-operative sector. Now, while the processing of sugar progressed ahead, the marketing of foodgrains did not, because the vast number of rice mills in the country were in the hands of the private traders. Madam, it would appear that during the past year from the beginning a crisis was brewing in the matter of food, the worst phase of which we have been experiencing during recent weeks. We got the Registrars and the representatives of the co-operative movement in the States together and we all joined for a discussion as to how we can link up the operation of cooperation from the producer up to the consumer, and thus build up a common link from credit right up to consumption by the consumer. Certain decisions have been taken, plans have been drawn up, and I have no doubt whatsoever that, even in the year 1964-65, as a result of the many steps that we have taken, we shall be able to show significant progress in the co-operative marketing of foodgrains. Madam, the House is aware of the steps taken by Govern-Tr,o~t in bui!3ing up a consumer sector in co-operation, particularly for helping in the distribution of essential commodities, including food, to the urban population. This programme, under Central Government sponsorship was initiated about a year and a half ago. We have 222 wholesale stores and 3,700 retail stores, which are now in position in varying degrees of efficiency and volume of operation. We have no doubt whatsoever that this movement will gradually grow. There never is any intention that the consumer co-operative sector should acquire a monopoly in the distribution of essential commodities. Indeed the very raison d'etre of the co-operative movement is that it will prevent a monopoly in any sector of the economy. What the Government has been attempting to do to build up a democratic socialistic structure in the country is to promote a mixed economy, and in that mixed economy the intention is that the private sector also will

nave a piace, a piace or nonour. me same also will apply to the public sector and in between the public and the private sectors there will be the growing co-operative sector. The intention is that the co-operative sector will try to combine the initiative of the private entrepreneur and the organisational strength of the public sector without losing the character of cohesiveness between the members of the institution, whichever it is. Now, it has throughout been the effort of the Government to see that co-operation grows as a part of the national objective of a mixed economy and a socialist pattern of society and that cooperatives, whether it is in agriculture. industry. transport, housing, women's activities, labour and indeed in every section of the economy, that cooperatives have a share so that it will prevent the growth of monopoly either in the private sector or in the public sector. When I mentioned about the consumer sector and the growth of this particular activity to help relieve the distress of people in the matter of essential supplies, when I mentioned this as a close link-up of the movement from the producer to the consumer, our intention was that we should have a significant share of the business, not a monopoly by any means. If we can achieve over the years, in two or three years, about 20 to 25 per cent, share in the consumer trade, we have no doubt whatsoever that it will tilt the balance in favour of integrity, honesty and competence in dealing with the distribution of primary products for the benefit of the consumer as well as of the producer.

I mentioned some statistics about the agricultural sector. I am quite sure that it would b_e of interest to this House to hear something of what has happened in the other associated sectors of our economy. Labour construction societies which did $_n$ ot exist previously numbered as many as 3,409 in 1962-63. and they have executed works worth about Rs. 5 crores. It is expect-

a Parliamentary Committee

[Shri S. K. Dey] ed that there will be a big boost given te them in the future, and once the labour cooperative societies come into prominence, they will be able to give the much needed relief to the weaker sections of the community, whether urban or rural. We had no rickshaw-pullers' cooperative societies, but now we have 87 of them and their gross income is Rs. 2 lakhs. It is a very small sector, but it is growing. Dairy cooperatives we had 5,000 in the year 1962-63 and there has been further expansion and in 1962-63 products worth Rs. 10 crores have been distributed. Fisheries co-operative societies have risen in number to 2,000 from 656 in the year 1955-56 and the daily sales in 1962-63 amounted to Rs. 233 lakhs as against Rs. 40 lakhs in 1955-56. Of primary weavers' societies we have 12,500 with a membership of 13 lakhs and the value of the sales in the year 1962-63 was Rs. 48 crores as against Rs. 38 crores in 1955-56. There were none in the earlier years. This has been a growth which has taken place during the past 15 years, practically from scratch. There were 30 spinning mills in 1962-63 with a membership totalling up to 7,378 and the value of the finished goods was Rs. 347 lakhs. We have 2,378 women's cooperatives of which practically there was none some 15 years back. These women's cooperatives have distributed products worth about Rs. 15: 8 lakhs. Then there are primary housing societies and transport societies and others. I am mentioning all this in order to give an indication to this House of the considerable progress that has taken place quantitatively in almost all sectors of co-operation during these

On the qualitative side I cannot say that there has not been some deterioration in certain places. But where the cooperative movement was strong and had a sound foundation, as for instance in the States of Maharashtra. Gujarat, Madras, and to some extent in part of Andhra. the cooperative movement has forged ahead at an enormous pace. Now new horizons are

being opened and I would invite friends from this House any time at their convenience, to visit any of the four districts in Maharashtra, of San-gli, Satara, Kolhapur and Ahmadnagar, where a revolution has taken place in the countryside in the matter of marketing and processing and associated activities in the cooperative field. Where the cooperative movement did not have a foundation and the Government tried artificially to push the movement forward, I am sorry to say, we have not succeeded in imparting to those States the real character of the cooperative movement and again I am very unhappy to say that considerable amount of spurious development has taken place. Perhaps it was inevitable that it should happen, because if it is to be a people's movement and has to be based on the people's leadership, if that leadership is not there and the Government goes ahead giving liberal assistance, particularly in terms of money and other facilities, it is inevitable that such offers of assistance should tend, in the first impulse, to attract undesirable people to the fold of the cooperative movement, not necessarily for promoting cooperation but for promoting cooperation of a different kind among themselves for different purposes.

Ever since a Ministry at the Centre was created, Madam Deputy Chairman, we have attempted from the very beginning to take counsel on the one hand with the representatives in Parliament who have had experience in cooperation, who are interested in the growth of the cooperative movement and on the other hand, with people who have a knowledge of the co-operative movement Parliament and outside outside Government, cooperative leaders in the Universities and in the field of actual cooperation in the forward States and even in the backward States where there are leaders struggling on their own, despite the odds against them. Many committees had been appointed ever since the Ministry was created and I think it will be quite appropriate to make some mention of

some of them because without this it will be difficult for this House to appreciate the reaction of Government to the Resolution that has been moved here.

We established a Working Group on behalf of the Agriculture Ministry, with the Agriculture Secretary as Chairman in th« year 1959, to work out the implications of the Policy Resolution of the National Development Council in 1959, which wanted to give a new shape to the whole cooperative movement in the country. Soon after this, Shri Vaikunthlal Vithalbhai Mehta, one of the most outstanding leaders of cooperation in any part of the world judged from any standard, despite his other preoccupations and despite his rather indifferent health, took upon himself the Herculean job of going from State to State and studying the entire cooperative credit structure and he produced what may be considered almost the Bible on cooperative credit, in the year 1960. That went into every aspect of the cooperative credit structure and in fact, the State Governments since then, have been in the process of implementing those recommendations. There were next a committee under Shri Nijalin-gappa on cooperative farming in 1959-60, the Saraiya Committee on cooperative processing in 1960-61 and a committee on Cooperatives and Panchayats under the chairmanship of Shri S. D. Misra and a committee on co-operative training, again under the chairmanship of Shri S. D. Misra. There has been a Committee on Taccavi Loans, 4 P.M. 1962, under the Chairmanship of Shri B. P. Patel, a Committee on Co-operative Administration, again under the Chairmanship of Shri V. L. Mehta, 1962. Besides these, there have been study teams at official level set up by the National Cooperative Development Corporation on cooperative marketing of jute in West Bengal. wheat in Rajasthan and paddy in Andhra Pradesh. There have been working groups appointed by the Ministry of Food and Agriculture which

have completed their studies by now, on the subject of animal husbandry and dairying and another one on the subject of fisheries. At present, there are several working groups and study teams working on various other problems appointed by the Ministry of and Co-Community Development operation. There is a Committee on Cooperative Marketing under the Chairmanship of Prof. Dantwala of Bombay. There is a Committee on nongenuine societies and vested interests in operation under the Chairmanship Ramniwas Mirdha, the Speaker of the Shri Rajasthan Assembly. There i_s a Committee of Direction under the Chairmanship of Prof. Gadgil for co-operative farming. There is a working group on co-operative credit in agricultural development districts intensive with Shri N. P. Chatterji, Joint Secretary in the Ministry as Chairman. Then there is the National Co-operative Farming Advisory The National Co-operative Board. Development Corporation has set up quite a number of other working groups and they are studying concurrently many of the outstanding problems in the co-operative sector. Now, I would like to mention that Parliament Members who have shown interest in cooperation and have proved willing to be able to spare the time for the purpose have always been associated in a certain number with every one practically of the study groups and working groups. We had Dr. Ram Subhag Singh on co-operative farming, Shri S-D. Misra, Shri Jagannath Palladia on operative training, Shri Chintaman Panigrahi, Shri H. C. Mathur on cooperation and panchayats. We have had Members of Parliament going out studying cooperative farming and making a report which has since been printed and I believe has already been supplied to the Parliament Library. In the National Cooperative Farming Advisory Board we have Shri Kesava Rao. Shri M. K. Firodia, Shri Indrajit Malhotra. and Shri Braham Prakash. tne Dantwala Committee we have Dr. P. B. Deshmukh and in the Mirdha Commit[Shri S. K. Dey] tee we have Mr. Digamber Singh. We have, on the functional committee on credit, Shri M. K. Firodia. We have Mr. Venkatasubbiah on the functional committee on processing. We have Shrimati Savitri Nigam on the functional committee on consumers. I have taken the time of the House—and hope

I have not bored the House-----by mentioning all these names and counting out these numbers only because I wanted to impress upon this House the enormous representation we have given throughout co-operative opinion both within and outside Par-\iament in all the thinking that has 'been done in the Ministry and on the basis of which policy decisions have been taken. As this House is aware. Madam, we have achieved a considerable degree of deofficialisation of the movement during the past few years. 1 am very happy to say that there is not one single Minister, Deputy Minister, Parliament Secretary, Speaker or Deputy Speaker anywhere as an officebearer in the co-operative movement either in the Centre or in the States. The State Governments are taking in hand the necessary legislative measures and every State either legislation has almost been enacted or is in the process of enactment for ensuring that officials are not there in the co-operative movement unless it be that they are sent there as members of the Board of Directors representing the Government to safeguard the interests of the Government finances provided to the co-operative undertakings. As I mentioned, there has been a considerable degree of synthesis of the agricultural co-operative movement with the co-operative movement in allied sectors of tKe economy in the country. We realise by simply asking Government that representatives. whether thev Government officials or Ministers, Deputy Ministers and others from the cooperative movement, we cannot make this movement progress. Indeed, it may create a vacuum, a very serious vacuum, in the movement to the ultimate peril of the movement itself unless we can

build up substitute leadership in the place of the officials and the Ministers and others who have heretofore been working as bearers. Therein comes the idea of building up unions of States apex organisations of the co-operative movement and then National Federation. Almost in every State we have today a State Apex Bank, State Apex Marketing Society, State Co-operative Union and other functional organisations. We have also a National Federation on Co-operation; there is the Functional Marketing Federation; there is the National Co-operative Sugar Syndicate; there is he National Co-operative Union. There' will soon be a National Cooperative Consumers' Federation. will also be, sooner or later, a National Cooperative Federation. We are also' trying, as was mentioned by Prof. Wadia, to introduce education and training through the Universities, colleges and schools. operative institutions are being set up for dealing with the requirements of students and through experience of office bearership of these societies and supplemented by the instructions they receive on the subject of cooperation, they are trying to grow as operators. The training system in the whole movement has been extended and is being deepened to cope up with the requirement of the new leadership that the co-operative movement calls for. With all those improvements that have taken place the efforts that are being made, the steps that have been already taken and which are in progress, I am quite sure, Madam, you will appreciate that if we are to appoint a new Committee of the Parliament to go practically de novo into the whole question of agricultural co-operation, it is bound to put the clock back for the simple reason that it is not what needs to be done that we require to know. It is to see that what we do know is implemented with speed. It is implementation of policies which have been accepted as sound and profound and infallible that is holding up matters, not the lack of knowledge of what

needs to be done. You only give an opportunity to the Government agency This is the character of Government agency everywhere in the world, and much more so. Madam, in our own, which is still to grow as a Government responsive to a growing democracy that when a Committee is appointed, almost all thinking goes into cold storage. And particularly when a Committee of Parliament such as the one envisaged by my friend, Shri N. Sri Rama Reddy, is set up, almost everyone in the country will come forward and say, 'let us wait before We sanction any more money or undertake any more schemes until the Report of the Parliamentary Com mittee is ready.' We are at a very strategic point of time, if I may say «3j in the history of the co-operative movement. The Fourth Five Year Plan is on the anvil and we are trying to implement some of the decisions which we have taken following the ; recommendaCons of the various work-ing groups. And some of the working I groups today are working on some 1 very vital and strategic problems | connected with the co-operative : movement. next eighteen i months will be quite crucial; they will I really determine whether the co-operative movement is: to forge ahead as •envisaged as an effective instrument I 'for bringing in democratic socialism, } as a balancing force between the pub- | lie sector on the one hand and the | private sector on the other and grow- j ing in health with high acceleration, j If. during this period, we appoint a] team, it is my very humble view which : I wish to submit for the consideration of this House that, instead of achieving 'any good which it might have done otherwise earlier, it may do very serious injury. 1 would suggest that the Estimates Committee Parliament may be asked either this year or the next year to make a study of the co- i operative movement in agriculture in particular in which this House has been interested. The Estimates Committee takes up the study of different aspects of governmental functioning 1 and I am sure if they take this up,

to enquire into Aaricultural Co-oneration

purpose that my hon. friend, Mr. Sri Rama Reddy, has in view and which has been shared by many hon. Members in this House will be fully covered.

Madam, 1 am very grateful to this House for giving us an opportunity to hear the views of, what I may caR if I may, m_v Principals as to what they think of the cooperative movement, how we should proceed and what they think are the failings for which correctives are indicated.

[THE VICE-CHAIRMAN (SHRI AKBAR AU KHAN in the Chair]

I am quite certain that we have benefited considerably from the discussion that has taken plsce and 1 am once again thankful to the House for this. Again I would request my friend, Mr. Sri Rama Reddy, to withdraw the Resolution on the assurance that the Government will see that what he has in view will be served through the various other methods which are already under way and which we can put into action without, at the same time, creating a situation in which action may be held up and that is more important than anything else today.

Thank you.

SHRI N. SRI RAMA REDDY (Mysore): Mr. Vice-Chairman, Sir. I am indeed very grateful to all the participants in the discussion on the Resolution which I have moved and it is indeed very gratifying that everyone of the Members who spoke in the House spoke in support of my Resolution including even the hon. Minister. I should think he also spoke in support of the Resolution though he did not want a Committee of this kind to be appointed for going into the working of the various agricultural co-operatives. I would like to recall to the Minister that when these cooperative societies were thought of in the year 1959 or 1960 we thought that the cooperative society in the village was going to be a counterpart of the Planning Commission that was sitting at the top in Delhi. This aspect of

to enquire into Aaricultural Co-anerntive*

[Shri N. Sri Rama Reddy.] question, I am sorry to say, has been completely disappointing to the co-operators. Secondly, we expected that there would he a cooperative society for every village, just as there was going to be a panchayat for every village or a group of villages. We had promised a school, a co-operative society and a panchayat for every village or a group of villages. These were the three cardinal institutions which we had promised to every village in order to make every village a small republic in this country but so far we have failed in this respect. Even according to the Minister, out of two lakhs or so of agricultural cooperative societies more than 50,000 are spurious and many did not seem to be functioning. This is a very disappointing state of affairs and it is in the Ministers's own interests to see that a Committee of this kind is appointed. I was feeling quite happy as he was speaking but I was disappointed when he came to his last sentence because all the while he was speaking in support of the contentions raised in the discussion.

Similarly under the Third Five Year Plan an agrO-industrial base was to he created but we are not seeing anything of that kind happening anywhere in the country. He had no statistics to give to show how far agro-industrial development was taking place through cooperation. Of course nis Department is the biggest so far as these principles are concerned but was It the best? Even according to him it was not the best. The weaker sections of the community stand completely neglected today and I wonder If he can think of any other agency through which the weaker sections of the community can be helped. He has not spoken anything about the weaker sections of the community.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): He had limited time at his disposal.

SHRI N. SRI RAMA REDDY: My complaint was, and the complaint of every Member of this House was, that there was nothing wrong with the principles that have been enunciated. In the book, the principles were excellent indeed but the implementation aspect was not as satisfactory as it ought to have been. Supposing at the initial stage itself good traditions are not built up, then what will happen later? Once it becomes a big giant, probably the Minister will find himself completely helpless to rectify the matter. So I wanted the responsibility to be taken up by Parliament itself. Now, the hon. Minister is a very valiant person, a very bold person. He is able to take decisions boldly and also act upon his decisions. It is all true but in advising me to withdraw this Resolution of mine, I would like to remind him that he has taken upon himself a very onerous responsibility of running the entire co-operative movement and putting it on an even keel very soon. Otherwise his responsibilities will become very much greater because he has been forced to give such promises because of the advice he has tendered to me to withdraw the Resolution.

MULKA GOVINDA REDDY (Mysore): He has promised to resign if the cooperative movement is not made to run properly.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Now in view of this assurance

SHRI N. SRI RAMA REDDY: In spite of the fact that there have been enormous failures in the implementation of the various decisions—there may be a number of study groups, and all that—since he has taken upon himself the responsibility, which otherwise Parliament would have taken. I would like to withdraw my Resolution and I wish him all

The Resolution was, by leave, withdrawn.